

FORMG
INVITATION FOR EXPRESSION OF INTEREST FOR
GEI POWER LIMITED OPERATING IN THE BUSINESS OF MANUFACTURING OF
ELECTRICAL/ AIR-COOLED HEAT TRANSFER EQUIPMENT
(Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India
(Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

RELEVANT PARTICULARS		
1.	Name of the corporate debtor along with PAN & CIN/LLP No.	GEI Power Limited (CIN - U02899MP1991PLC006262) (PAN- AADCG1543N)
2.	Address of the registered office	26-A, Industrial Area, Govindpura, Bhopal, Madhya Pradesh, India, 462023
3.	URL of website	NA
4.	Details of place where majority of fixed assets are located	Plot No. A-10, Industrial Area Phase-II, Satlapur, Mandideep, District-Raisen (M.P.)
5.	Installed capacity of main products/services	Company is non-operational since long.
6.	Quantity and value of main products/services sold in last financial year	There were no operations in the Corporate Debtor.
7.	Number of employees/workmen	NIL as Company is non-operational since long
8.	Further details including last available financial statements (with schedules) of two years, lists Of creditors are available at URL:	Please write email to geipower@truproinsolvency.com to seek further details about the Corporate Debtor.
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:	Please write email to geipower@truproinsolvency.com to seek information regarding eligibility for resolution applicants under section 25(2)(h) of the Code.
10.	Last date for receipt of expression of interest	20-04-2025
11.	Date of issue of the provisional list of prospective resolution applicants	30-04-2025
12.	Last date for submission of objections to provisional list	05-05-2025
13.	Date of issue of final list of prospective resolution applicants	15-05-2025
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	20-05-2025
15.	Last date for submission of resolution plans	19-06-2025
16.	Process email id to submit Expression of Interest	geipower@truproinsolvency.com



Jagdish Kumar
Resolution Professional
in the matter of GEI Power Limited,
Regd. no.: IBBI/IPA-001/IP-P00671/2017-18/11143
Regd. Add: B-56, Wallfort City, Ring Road No. 1,
Raipur, Chhattisgarh – 492013

Date: 21-03-2025
Place: Raipur